

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1688  
ANSWERED ON:16.12.2013  
DEFENCE DEALS WITH AGUSTA WESTLAND  
Pandurang Shri Munde Gopinathrao

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has signed certain fresh defence deals with Agusta Westland;
- (b) if so, the details thereof, item-wise;
- (c) if so, the reasons for signing new agreements with the company which is facing allegation of corruption; and
- (d) the reasons for not blacklisting the company so far?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a): No fresh defence deal has been signed with M/s Agusta Westland International Limited.
- (b) & (c): Do not arise.
- (d): Action in regard to debarment depends on the outcome of ongoing investigations, including that by Central Bureau of Investigation.